

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL
In the Court of MOHAN BADAGANDI
VI ADDL.DISTRICT & SESSIONS JUDGE
Cause List Dated 04-05-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>Evidence</u>			
1) SC	41/2020		A
2) SC	140/2020		A
<u>ARGUMENTS.</u>			
3) Crl.Misc.	739/2021		NARASIMHA MURTRHY C.D.
<u>PRODUCTION OF ACCUSED</u>			
4) SC	64/2021		A
<u>FDI</u>			
5) SC	284/2019		A
<u>Objection</u>			
6) Crl.Misc.	726/2021		M. HAREESH
7) Crl.Misc.	729/2021		I. S. PRAMOD CHANDRA
8) Crl.Misc.	730/2021		MOHAN G. NAYAK
9) Crl.Misc.	732/2021		MOHAN G. NAYAK
10) Crl.Misc.	746/2021		K. SHRIDHARA
11) Crl.Misc.	758/2021		D. G. MANJUNATHA
12) Crl.Misc.	761/2021		MOHAN G. NAYAK